

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

Original Application No. 290/00039/14

Jodhpur, this the 30<sup>th</sup> day of May, 2016

**CORAM**

**Hon'ble U. Sarathchandran, Judicial Member  
Hon'ble Ms Praveen Mahajan, Admn. Member**

Nau Singh S/o Shri Prema Ram, aged 36 years, Maxdoor in the office of the Officer Commanding, 26 Ammunition Coy., Jaisalmer r/o village Bada Bagh, Post Amer Sagar, District Jaisalmer.

.....Applicant

By Advocate: Mr Vijay Mehta.

Versus

1. Union of India through the Secretary to Government, Ministry of Defence, Raksha Bhawan, New Delhi.
2. Officer Commanding, 26 Ammunition Coy., Jaisalmer.

.....Respondents

By Advocate : Mr Gaurav Thanvi proxy counsel.

**ORDER (Oral)**

**Per U. Sarathchandran**

Heard both sides.

2. The applicant is working as permanent Mazdoor under the respondents. His job involves lifting of heavy ammunition boxes and heavy material which he states that he is unable to perform because of certain physical disabilities he has acquired while in

in amputation of his three toes. The respondents in their reply statement states that on account of his physical condition the applicant has been detailed for shifting of boxes and materials weighing not more than 20-25 kg.

3. During the hearing Mr Vijay Mehta, Ld. counsel for applicant submitted that a direction be given to the respondents that the applicant is given only light duties and not to ask him to lift or shift boxes/articles weighing more than 20-25 kg as the applicant is faced with the aforesaid physical problem.

4. After hearing both sides, we are of the view that the OA can be disposed of with the direction to the respondents to allow the applicant to work on shifting of items which are not heavy and not having more than 25 kg in weight. Ordered accordingly.

5. The OA is disposed with the above direction. Parties shall bear their own cost.

*Praveen Mahajan*  
[Praveen Mahajan]  
Administrative Member

*U. Sarathchandran*  
[U. Sarathchandran]  
Judicial Member

Ss/-